

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

(Appellate Civil Jurisdiction)

FAO NO. 1275 OF 2007

Kamlesh and others

VERSUS

Prem Singh and another

1. Prem Singh S/o Shri Dariyao Singh, R/o 8th Shop, MIA-11, Phase, Basni, P.S. Basni, District Jodhpur, Prop. of M/s Pooja Transport Corporation, 8th Shop MIA-11, Phase, Basni, P.S. Basni, District-Jodhpur, (Rajasthan) (Owner of Truck No. RJ-19-1G-0801)

Whereas it has been proved to the satisfaction of this Court that the above named respondent cannot be served in an ordinary manner so notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Court on 11.04.2019 (**Farzi**), personally or through Advocate failing, which the matter will be heard and decided in his absence.

Given under my hand and the seal of this court on 05.02.2019.

*Mohd
S.P. Singh*

SUPERINTENDENT CIVIL REVISION BRANCH

*Roshni
S.P. Singh*

